

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1**

TP/MP/ 36 of 2019 [TP/MP/ 111 of 2016 in (CP 79 of 2015)]

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.10.2020

Name of the Company:

Rajiv Nahar & Ors  
V/s  
Aeon Housing Pvt Ltd & ors

Section:

397-398 of the Companies Act, 2013

**ORDER**

Learned Counsel Ms. Ankita Sehgal appeared for the Petitioner.

No one appeared for the Respondent.

At the request of Learned Counsel for the Petitioner, the matter stands adjourned.

List the matter on 11.12.2020

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

Dated this the 8th day of October 2020.

vc

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**